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(iv) Sree Chitra Tirunal Institute for Medical Sciences and Technology

Title: Motion for election of two members to the Sree Chitra Tirunal Institute for Medical Sciences and Technology.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE & TECHNOLOGY AND MINISTER OF STATE OF THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL): I beg to move the following:-

"That in pursuance of section 5(j) read with section 6(2) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act, 1980, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, subject to the other provisions of the said Act and the Rules and Regulations made thereunder."

MR. SPEAKER: The question is:

"That in pursuance of section 5(j) read with section 6(2) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act, 1980, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, subject to the other provisions of the said Act and the Rules and Regulations made thereunder."

The motion was adopted.
